### Radiation hazards from MAPS Unit-H

Written Answers

2198. SHRI PARVATHANENI UPEN DRA: Will the PRIME MINISTER be pleased to state:

(a) whether any detailed investigations regarding the possible radiation hazards to the workers of Kalpakkam or the environment due to the continued shutdown of MAPS unit-II have been made;

(b) if so; what has been outcome thereof;

(c) whether any efforts are being made to restart the Kalpakkam unit-II; and

(d) if so, what are the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b) The shut down of Unit-2 of MAPS has not resulted in any exposures to workers of the plant or release to the environment of radiation higher than stipulated limits. Environmental the monitoring around the operating nuclear power stations is carried out on a continuous basis by Environmental Survey Laboratories.

(c) and (d) The Unit-2 of Madras Atomic Power Station has been back in operation since 7th November, 1986.

### Merger of Song and Drama Division with the Directorate of Field Service

2199. SHRI GOPALA RAO RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to answer to Unstarred Ques tion 622 given in the Rajya Sabha on the 25ith July, 1986 and state:

(a) whether Government have taken a final decision on merger of Song

and Drama Division with the Directorate of Field Publicity; and

(b) if so, what are the details thereof?

to Questions

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) No, Sir.

(b) Does not arise.

## Communal violence in Walled City areas of Delhi

2200. SHRI PARVATHANENI UPEN-DRA: Will the Minister of HOME AF-FAIRS be pleased to state:

(a)' whether investigations have been made into the incidents of communal violence in the walled city-areas of Delhi near Jama Masjid on 7th September, 1986;

(b) if so, whether any person guilty of inciting the people and indulging in communal violence have been arrested; and

(c) what are the names of the persons who incited the people of a particular community or indulging in communal violence and the action taken by Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) 18 persons have been arrested.

(c) The names of the persons arres ted are indicated in the statement attached.

#### Statement

# List of persons arrested for indulging in violence

1. Mohd. Sakaruddin S/o Yunis R/o Vill. Nowgaon Distt. Nowgaon, Assam.

2. Salim Ahmad S/o Abdul Qaam R/o Nowra Mandi, Calcutta (West Bengal).